

BENCH-I

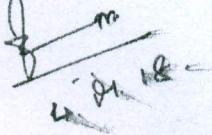
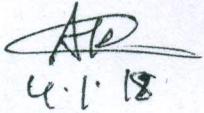
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

126
C.P. No.120/KB/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

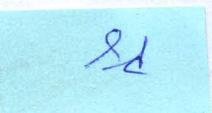
Name of the Company		Dhiraj Kumar Mantri -Versus-Lovely Tradecom Pvt.Ltd & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

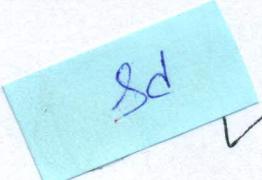
1. Jishnu Chowdhury, Adv.] for the
2. Aritra Banerjee, Adv. Respondents. 
3. Jayanta Sen Gupta, Adv. 
4. Sushmita Ghosh, Adv.
1. Mr. Shad Hour (Advocate) for petitioner
2. A. K. Upadhyay (Advocate)

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 26/02/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)